# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Jammu)

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### **NOTIFICATION**

No. <u>1313 of 2025/RG/NG-03(I)</u> Dated: 08-04-2025

It is hereby notified for information of all the concerned that the Jammu Wing of the High Court of Jammu & Kashmir and Ladakh and Courts of District Judiciary of Jammu Division, shall function from 01-05-2025 to 30-09-2025, as per the time schedule, notified hereunder:

#### For the High Court

Wing		istry/Office Tir	ming	Court Timing			
	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session	
Jammu	08:30 a.m.	11:30 a.m.	12:00 noon	09:00 a.m.	11:30 a.m.	12:00 noon	
	to	to	to	to	to	to	
	11:30 a.m.	12:00 noon	03:00 p.m.	11:30 a.m.	12:00 noon	02:30 p.m.	

#### **District Courts of Jammu Division**

<b>District Courts</b>	Office Timing			Court Timing		
	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session
Jammu Division except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah.	08:30 a.m. to 11:30 a.m.	11:30 a.m. to 12:00 noon	12:00 noon to 03:00 p.m.	09:00 a.m. to 11:30 a.m.	11:30 a.m. to 12:00 noon	12:00 noon to 02:30 p.m.

Courts of Jammu Division located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah.

These Courts shall observe timing during the period from 1<sup>st</sup> May, 2025 to September 30, 2025 prescribed for the Courts of Kashmir Division and UT of Ladakh vide High Court Order No. 1638/NG dated 22-05-2020.

By order.

(Shahzad Azeem) Registrar General

## No. <u>19949-80 of 2025/RG/NG</u> Dated: <u>08-04-2025</u>

Co	py	to	

- Advocate General UT of J&K, Srinagar/Jammu
- 2. Secretary General, Hon'ble Supreme Court of India, New Delhi
- 3. Registrar General, High Court of \_\_\_\_\_

....for information

- 4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.
- 5. Secretary to Hon'ble Mr./Ms. Justice

... for information of their Lordship's.

- 6. Secretary to Government, LJ & PA, UT of J&K, Civil Secretariat, Jammu.
- 7. Law Secretary, UT of Ladakh, Leh
- 8. Registrar Vigilance, High Court of J&K and Ladakh, Jammu

- 9. Director, J&K Judicial Academy, Janipur, Jammu
- 10. Registrar Rules, High Court Main Wing, Jammu
- 11. Registrar (Inspection) High Court of J&K and Ladakh, Jammu/Srinagar.
- 12. Registrar Computers (IT), High Court Main Wing, Jammu ......for information
- 13. Registrar Judicial, High Court Wing, Srinagar/Jammu, for information.
- 14. All Pr. District and Sessions Judges of Jammu Division and Ladakh, for information and necessary action, with the request to circulate the same amongst all the Judicial Officers under their jurisdiction and also to circulate amongst the President Bar Associations in their respective Jurisdictions.
- 15. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
- 16. Central project Coordinator (CPC e-Courts), for uploading the same on the official website of the High Court of J&K and Ladakh.
- 17. Joint Registrar (Judicial/Protocol) High Court of J&K and Ladakh, Jammu/Srinagar.
- 18. Director Information, Jammu/Srinagar, for information, with the request to publish the same in the news papers having wide circulation in the UTs of J&K and Ladakh.
- 19. Post Master General, Jammu/Srinagar/Leh/Kargil
- 20. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for keeping record of the same.

21. Manager, Government Press, Jammu/Srinagar/Leh, for publication in the official Gazette.

22. Notification file.

Registrar General